| PENDENCY REPORT AS ON 05-02-2020 | | | | |
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| SI No. Case Type Total | | | | |
| 1 | ABLAPL- Anticipatory Bail | 7061 | | |
| 2 | ADMLS-Admirality Suits. | 9 | | |
| 3 | AHO-Appeal Against High Court Order. | 50 | | |
| 4 | ARBA-Appeals under Indian Arbitration Act. | 264 | | |
| 5 | ARBP-Petitions under Indian Arbitration Act. | 193 | | |
| 6 | AS-Admirality Suit. | 1 | | |
| 7 | BLAPL-Bail Application. | 3322 | | |
| 8 | CEREF-Reference under Central Excise Act. | 22 | | |
| 9 | CMAPL-Miscellaneous Applications. | 2454 | | |
| 10 | CMPAT-Company Act. | 86 | | |
| 11 | CMP-Civil Miscellaneous Petition | 2332 | | |
| 12 | COA-Appeals against judgement in Comp.Pet. | 19 | | |
| 13 | COAPL-Appl.in pending Proceeding(Comp. Act.) | 2 | | |
| 14 | CONTAC-Appeals against orders in Civil Contempt | 5 | | |
| 15 | CONTAR-Appeals against orders in Crl.Cont.mater | 1 | | |
| 16 | CONTC-Cotempt of Court Cases (Civil contempt) | 4037 | | |
| 17 | Contempt Petition in Cuttack Bench | 23 | | |
| 18 | CONTR-Proceeding relating to Criminal Contempt | 42 | | |
| 19 | COPET-Orginal Petition (Companies Act.) | 140 | | |
| 20 | CRA-Criminal Appeals | 1050 | | |
| 21 | CRLA-Appeal against Judgement/Sentence. | 9703 | | |
| 22 | CRLLP-Appl.for leave to appeal US 378 Cr.P.C. | 1481 | | |
| 23 | CRLMA-Other Miscellaneous Application. | 564 | | |
| 24 | CRLMC-Appl.under Sec.482 Cr.P.C. | 9800 | | |
| 25 | CRLMP-Criminal Miscellaneous Petition | 398 | | |
| 26 | CRLREV-Criminal Revision. | 8836 | | |
| 27 | CRMC-Criminal Miscellaneous Case | 23 | | |
| 28 | CRP-Revision Petition. | 155 | | |
| 29 | CRREV-Criminal Revision | 259 | | |
| 30 | CS(OS)-Civil suits. | 1 | | |
| 31 | CUSREF-Reference under Customs Act. | 3 | | |
| 32 | CVA-Civil Appeals | 3 | | |
| 33 | CVREV-Civil Revision. | 39 | | |
| 34 | CVRVW-Civil Review. | 19 | | |
| 35 | DSREF-Confirmation under Sec.336 Cr.P.C. | 5 | | |
| 36 | EC-Execution Case. | 3 | | |
| 37 | ELA-Appeals from Judgement in Election Pet. | 14 | | |
| 38 | ELPET-Election Petitions. | 28 | | |
| 39 | EXFA-Execution First Appeal. | 3 | | |
| 40 | EXOS-Execution Application. | 4 | | |
| 41 | EXP-Execution Petition. | 21 | | |
| 42 | FA-First Appeal | 1078 | | |
| 43 | FAO-First Appeal from Orders. | 2832 | | |
| 44 | FA(OS)-FA from Judgement in original suits. | 1 | | |
| 45 | GA-Government Appeals | 112 | | |
| 46 | GCRLA-Government Appeals | 390 | | |
| 47 | GUAP-Pet. under Guardianship and Wards Act. | 10 | | |
| 48 | IP(M)-Main Petition (Insolvency ACt.) | 1 | | |
| 49 | ITA-Appeals Income-tax | 370 | | |
| 50 | JCRA-Jail Criminal Appeals | 15 | | |
| 51 | JCRLA-Jail Criminal Appeal | 1212 | | |
| 52 | JCRLRV-Jail Criminal Revision. | 11 | | |
| 53 | JCRMC-Jail Criminal Misc.Case. | 1 | | |
| 54 | LAA-Appeals (Land Acquisition Act) | 960 | | |
| 55 | LPA-Letters Patent Appeals. | 34 | | |
| 56 | MACA-Motor Accident Appeals. | 6139 | | |
| 57 | MAC-Motor Accident Claims. | 1 | | |
| 58 | MA-Miscellaneous Appeals | 100 | | |
| <u>59</u> | MATA-Matrimonial Cases (Appeals) | 869 | | |
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| 62 MSA-SA from judgements in Misc. Cases. 85 63 OCRMC-Original Crl. Miscellaneous Case 100 64 OJC-Original Jurisdiction case (Writ) 1637 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 10 67 Original Application in Cuttack Bench 117 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 115 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals (Rent Control Matters) 1 73 Review Petition in Cuttack Bench 3 74 RFA-FA from Judgement and Decree in Suit 2167 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6628 77 RVWPET-Review Petition. 1725 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal from Appellate Order. 217 80 SCLP-Pe | 61 | MJC-Misc.Judicial Case. | 59 |
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| 64 OJC-Original Jurisdiction case (Writ) 1637 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 10 67 Original Application in Cuttack Bench 117 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 115 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals (Rent Control Matters) 1 73 Review Petition in Cuttack Bench 3 74 RFA-FA from Judgement and Decree in Suit 2167 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6628 77 RVWPET-Review Petition. 1725 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2313 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. | 62 | MSA-SA from judgements in Misc. Cases. | 85 |
| 65 OREF-References. 1 66 Original Application in Bhubaneswar Bench 10 67 Original Application in Cuttack Bench 117 68 OS-Original Suit. 1 69 OTAPL-Other Tax Applications. 115 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 3 74 RFA-Fa from Judgement and Decree in Suit 2167 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6628 77 RVWPET-Review Petition. 1725 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2313 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB | 63 | OCRMC-Original Crl. Miscellaneous Case | 100 |
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| 69 OTAPL-Other Tax Applications. 70 OTC-Other Tax Case. 61 71 OVTA-Tax Appeal Under OVAT ACt. 72 RCFA-First Appeals(Rent Control Matters) 73 Review Petition in Cuttack Bench 74 RFA-FA from Judgement and Decree in Suit 75 RPFAM-Revision US 19 of Family Court Act. 76 RSA-Second Appeal from Judgement and Decree. 77 RVWPET-Review Petition. 78 SAO-Second Appeal from Appellate Order. 79 SA-Second Appeal 80 SCLP-Pet.for leave to appeal to Supreme Court 81 SJC-Special Jurisdiction Case (Tax Matters) 82 SM-Suo Motu. 83 SPA-Sp.Appeal before DB 84 STAPL-Appl.for direction to make a reference. 85 STREV-Sales Tax Revision. 86 TA-Tax Appeal 87 TEST-Testamentary Cases. 1 TEST-Testamentary Cases. 1 TEST-Tax Revesion | 67 | Original Application in Cuttack Bench | 117 |
| 70 OTC-Other Tax Case. 6 71 OVTA-Tax Appeal Under OVAT ACt. 1 72 RCFA-First Appeals(Rent Control Matters) 1 73 Review Petition in Cuttack Bench 3 74 RFA-FA from Judgement and Decree in Suit 2167 75 RPFAM-Revision US 19 of Family Court Act. 1610 76 RSA-Second Appeal from Judgement and Decree. 6628 77 RVWPET-Review Petition. 1725 78 SAO-Second Appeal from Appellate Order. 217 79 SA-Second Appeal 2313 80 SCLP-Pet.for leave to appeal to Supreme Court 1 81 SJC-Special Jurisdiction Case (Tax Matters) 179 82 SM-Suo Motu. 46 83 SPA-Sp.Appeal before DB 5 84 STAPL-Appl.for direction to make a reference. 1 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 | 68 | OS-Original Suit. | 1 |
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| 72 RCFA-First Appeals (Rent Control Matters) 73 Review Petition in Cuttack Bench 74 RFA-FA from Judgement and Decree in Suit 75 RPFAM-Revision US 19 of Family Court Act. 76 RSA-Second Appeal from Judgement and Decree. 77 RVWPET-Review Petition. 78 SAO-Second Appeal from Appellate Order. 79 SA-Second Appeal 80 SCLP-Pet.for leave to appeal to Supreme Court 81 SJC-Special Jurisdiction Case (Tax Matters) 82 SM-Suo Motu. 83 SPA-Sp.Appeal before DB 84 STAPL-Appl.for direction to make a reference. 85 STREV-Sales Tax Revision. 86 TA-Tax Appeal 87 TEST-Testamentary Cases. 88 TREV-Tax Revesion 99 | 70 | OTC-Other Tax Case. | 6 |
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| 85 STREV-Sales Tax Revision. 1553 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 | | | |
| 86 TA-Tax Appeal 12 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 | 84 | STAPL-Appl.for direction to make a reference. | 1 |
| 87 TEST-Testamentary Cases. 1 88 TREV-Tax Revesion 99 | 85 | STREV-Sales Tax Revision. | 1553 |
| 88 TREV-Tax Revesion 99 | | | 12 |
| | 87 | TEST-Testamentary Cases. | 1 |
| OO TOOCOL Turnefey Det fey turnefey a Cul Duce | 88 | | 99 |
| | 89 | TRPCRL-Transfer Pet.for transfer a Crl.Proc. | 256 |
| 90 TRP(C)-Transfer Petition under Sec.14 Cr.P.C. 816 | | 1-7 | 816 |
| 91 WA-Appeals before DB against SB Judgement 3164 | | | 3164 |
| 92 WPCRL-Pet.UA.226 for Writ of Habeas Corpus. 732 | | | _ |
| 93 WP(C)-Writ Petition under Art.226 and 227. 61429 | 93 | WP(C)-Writ Petition under Art.226 and 227. | |
| Grand Total 151711 | | | 151711 |